COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 176 OF 2016

Dated: 9th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Tamil Nadu Spinning Mills Association Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Mr. Gopal Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam

Mr. Aditya Singh for R-2 & 3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>13.08.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

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